

**GOVERNMENT OF INDIA
SHIPPING, ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5260
ANSWERED ON:30.04.2008
REVIEW OF ROAD TRANSPORT CORPORATIONS ACT,1950
Saradgi Shri Iqbal Ahmed

Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Union Government have constituted a Committee to review Road Transport Corporations Act, 1950;
- (b) if so, the details thereof alongwith the terms of reference of the Committee; and
- (c) the recommendations of the Committee and the action taken by the Government thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SHIPPING,ROAD TRANSPORT AND HIGHWAYS (SHRI K.H. MUNIYAPPA)

(a) & (b) A Committee under the chairmanship of Shri A.L. Agarwal, Professor(Retd.), IIT, Delhi was constituted on 14.6.2007 to review Road Transport Corporations Act,1950. Vice President, Association of State Road Transport Undertakings(ASRTUs), Joint Secretary(Transport), Department of Road Transport & Highways, Director, Central Institute of Road Transport,Director (Technical), ASRTUs, Managing Directors of Bangalore Metropolitan Transport Corporation, Rajasthan State Road Transport Corporation, Himachal Pradesh State Road Transport Corporation, Andhra Pradesh State Road Transport Corporation, Karnataka State Road Transport Corporation, Delhi Transport Corporation, Uttar Pradesh State Road Transport Corporation and a representative of Planning Commission are the members of the Committee. The Committee was set up with the single objective to review the Road Transport Corporations Act, 1950 keeping in view the present scenario in the road transport sector.The Committee was requested to submit its report within six months.

(c) The Committee is yet to submit its recommendations.